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THE GAZETTE OF INDIA.

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE & INSURANCE)

NEW DELHI: DATED THE 21ST JANUARY, 1976.

NOTIFICATION
(INCOME-TAX & WEALTH-TAX)

No.1210(F.NO.178/64/75-IT.AI): In exercise of the powers conferred by clause (ii) of sub-section (1) of Section 80L of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby specifies the 6% 10 years Bonds 1985 - Third Series - issued by the Industrial Reconstruction Corporation of India Ltd., between the 1 August, 1975 and the 31 March 1977 for the purposes of the said clause.

Sd/--

(C.C. GANAPATHY)

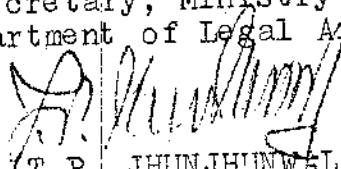
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(T.P. JHUNJHUNWALA)

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